

Lower Mathematics who were placed in the grade Rs. 200—400; and

(b) the number of those who were not placed in the grade of Rs. 200—400 at the time of implementation of the new grades?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) and (b). The information is being collected and will be laid on the Table of Lok Sabha in due course.

#### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following three messages received from the Secretary of Rajya Sabha:—

(i) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Succession (Amendment) Bill, 1957, which has been passed by the Rajya Sabha at its sitting held on the 12th August, 1957.'

(ii) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Minimum Wages (Amendment) Bill, 1957, which has been passed by the Rajya Sabha at its sitting held on the 13th August, 1957.'

(iii) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 14th August, 1957, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to the government of the Navy. The names of the

members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

#### MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to consolidate and amend the law relating to the government of the Navy, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

1. Dr. R. K. Mookerjee.
2. Dr. W. S. Barlingay.
3. Dr. Raghbir Singh.
4. Shri Sonusing Dhansing Patil.
5. Shrimati K. Bharathi.
6. Shri T.S. Pattabiraman.
7. Sardar Raghbir Singh Panjhzari.
8. Shah Mohammad Umair.
9. Shri Mahabir Prasad.
10. Shri B. K. Mukerjee.
11. Dr. H. N. Kunzru.
12. Shri V. Prasad Rao.
13. Shri V. K. Dhage."

#### INDIAN SUCCESSION (AMENDMENT) BILL AND MINIMUM WAGES (AMENDMENT) BILL

LAI'D ON THE TABLE AS PASSED BY  
RAJYA SABHA

Secretary: Sir, I lay the following Bills, as passed by Rajya Sabha, on the Table of the House:

- (i) The Indian Succession (Amendment) Bill, 1957.
- (ii) The Minimum Wages (Amendment) Bill, 1957.